

**Central Administrative Tribunal  
Principal Bench**

**OA No.2132/2017  
MA No.2681/2017**

New Delhi, this the 2<sup>nd</sup> day of February, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Sumit Kumar, Aged 27 years  
S/o Sh. Rajender Singh  
R/o Village and P.O. Kakroli  
Shadhara, Distt. Biwani
2. Deepak Kumar, Aged 31 years  
S/o Sh. Shripal  
R/o F-238, Street No.13  
Khajori Khaus, Delhi-110094.
3. Sarvdaman Pundhir  
Aged 29 years  
S/o Sh. Chhotey Singh Pundhir  
R/o House No.143, Gali No.3  
Village Saboli, Near Railway Road  
Nandnagri, Delhi-110093.
4. Manish Choudhry, Aged 32 years  
S/o Sh. Sukbir Singh  
R/o B-2, Bharat Nagar  
Near NFC, New Delhi-110025.
5. Poonam, Aged 27 years  
D/o Sh. Om Kar Singh  
R/o Village and P.O. Kirthal  
Tehsil Baraut, District Baghpat
6. Mukul Vats, Aged 27 years  
S/o Sh. Niranjan Vats  
R/o House No.141  
Village Nithari, Delhi-110086.
7. Ankit Kumar Rai, Aged 25 years  
S/o Sh. Rajesh Kumar Rai  
R/o Flat No. 78, Pocket-II  
Sec-23, Rohini, New Delhi-110085.

8. Varun Chadda, Aged 30 years  
S/o Sh. Ashok Kumar  
R/o 93-B, Single Storey  
Ramesh Nagar, New Delhi.
9. Manjeet Kumar, Aged 27 years  
S/o Sh. Dharampal Singh  
R/o C-4/21, Yamuna Vihar  
New Delhi.
10. Shalini, Aged 29 years  
S/o Sh. Triloki Nath  
R/o W. No.4, House No.330  
Near Dushera Ground, Mehama
11. Sonu Kumar, Aged 30 years  
S/o Sh. Brahma Singh  
R/o 201/21, Ram Chander Gali  
Adarsh Mohalla, Delhi.
12. Arvind Kumar, Aged 32 years  
S/o Sh. Charan Singh  
R/o House No.2825 Molar Bande Extn.  
Badarpur.
13. Rahul Kumar, Aged 30 years  
S/o Sh. Satya Pal Singh  
R/o Village and P.O. Mohammad Pur  
Dhoomi, Distt. Meerut. ...Applicants

(By Advocate: Shri Yogesh Kumar Mahur)

Versus

1. The Chairman  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area, Karkardooma  
Delhi-110032.
2. The Secretary  
Delhi Subordinate Services Selection Board  
Govt. of NCT of Delhi  
FC-18, Institutional Area, Karkardooma  
Delhi-110032. ...Respondents

(By Advocate: Ms. Sangita Rai)

**ORDER (ORAL)****Justice Permod Kohli :-**

The main relief claimed in this OA is to direct the respondents to issue E-Admit Cards for DASS II 40/13 Tier-I Examination. Vide interim order dated 23.06.2017 the applicants were allowed to appear provisionally.

2. Learned counsel, Ms. Sangita Rai, appearing for the respondents submits that the applicants were permitted to participate in the examination.

3. One of the applicants in the OA, namely, Shri Varun Chadha, has filed MA No.2681/2017 seeking a direction to the respondents to reveal his result. Ms. Sangita Rai submits that the said applicant has secured 92.5 marks and cleared the tier-I examination and qualified to appear in tier-II examination.

4. In this view of the matter, the interim order shall be treated as final relief. The relief stands granted. Nothing survives in this OA. All ancillary applications shall stand disposed of accordingly.

**(K.N. Shrivastava)  
Member(A)**

**(Justice Permod Kohli)  
Chairman**